

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/1612 /A

From :- Smt. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smt. Selina Begum,
District & Sessions Judge,
Naibari.

Dated Guwahati the 26th March, 2018.

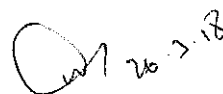
Sub: **Casual Leave and headquarter leave permission.**

Ref:- Your letter No. DNB/650, dated 22.03.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 26.03.2018 along with permission to leave headquarter from the evening of 23.03.2018 till the morning of 27.03.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

